

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2944
ANSWERED ON:27.08.2013
NATIONAL AGRICULTURAL INNOVATION PROJECT
Karunakaran Shri P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Indian Council of Agricultural Research (ICAR) and the World Bank have been implementing a joint National Agricultural Innovation Project (NAIP) in the country;
- (b) if so, the details thereof;
- (c) the details of funds released so far by the World Bank under the said project along with their terms and conditions; and
- (d) the extent to which post-harvest losses have been reduced since the implementation of the said project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) Yes, Madam. Indian Council of Agriculture Research (ICAR) and the World Bank have implemented a joint National Agricultural Innovation Project (NAIP) in the country.
- (b) The details are as follows:- Sanctioned Budget: USD 250 million Share of World Bank: USD 200 million Share of Government of India: USD 50 million Date of approval: April 18, 2006 Effective Date: September 18, 2006 Date of termination: 30 June, 2014
- (c) Till date, an amount of Rs.804 crore (USD 164.25 Million) has been released by the World Bank. There are two credit agreements (No.4161 and No.4162) that cover the assistance. The credit agreement number 4161 is for an amount in various currencies equivalent to Special Drawing Rights 41,100,000. The credit agreement number 4162 is for an amount in various currencies equivalent to SDR 97,000,000. Both the agreements carry a commitment charge on the principal amount of the credit not withdrawn from time to time at a rate to be set as of June 30 of each year, but not to exceed the rate of one-half of one percent (1/2 of 1%) per annum. Further, these agreements also carry a liability of a service charge at the rate of three-fourths of one percent (3/4 of 1%) per annum on the principal amount of the credit withdrawn and outstanding from time to time. The interest applicable is at the rate of three percent (3%) per annum on the principal amount of the credit withdrawn and outstanding from time to time. The repayment of the principal amount of the credit is in semiannual installments payable on each March 15 and September 15 commencing September 15, 2016 and ending March 15, 2041.
- (d) The developed and implemented technologies are helping in reducing the post-harvest losses of various commodities in most parts of the country.